or otherwise disposed of, by the Regional Passport Officers during the months of April, May and June 1958; and

(b) the average time taken by each passport office to dispose of an application during that quarter and how it compares with the corresponding quarters in the years 1956 and

THE DEPUTY MINISTER OF EXTERNAL AFFAIRS (SHRIMATI LAKSHMI MENON): (a) A statement is laid on the Table of the House. [See Appendix XXII, Annexure No. 28.]

(b) The average time taken for the issue of passports during the quarter was two weeks in cases in which the applications for passports were complete in all respects.

It has not been possible to calculate the exact time taken during the corresponding period of the past two years. The Government had however laid down in December 1957 a time limit of 30 days within which all applications for passports should be disposed of.

# REPRESENTATION FROM THE STATE BANK OF INDIA STAFF UNION, BANGALORE

- •273. SHRI M. VALIULLA: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:
- (a) whether Government have received any representation from the Bangalore Branch of the State Bank of India Staff Union to the effect that Bangalore may be declared as Class I City as its population exceeds twelve lakhs; and
- (b) if so, what action Government have taken in the matter?

THE DEPUTY MINISTER OF LABOUR (SHRI ABID ALI): (a) No.

(b) Does not arise.

### RISE IN PRICES OF X-RAY FILMS

to Questions

\*274. SHRI M. P. BHARGAVA: Will the Minister of COMMERCE AND INDUSTRY be pleased to state whether it is a fact that prices of X-Ray films required in the hospitals have gone up?

THE MINISTER OF INDUSTRY (SHRI MANUBHAI SHAH): No such complaints have been received by Government in respect of the prices of X-Ray films.

#### DEMANDS FOR BANARAS Saris IN FOREIGN COUNTRIES

- ♦275. SHRI M. P. BHARGAVA: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:
- (a) whether it is a fact that large orders for Banaras Saris are being received from abroad every year and they are not booked for want of adequate supplies; and
- (b) what steps are being taken by Government to step up production of Banaras Saris?

THE MINISTER OF COMMERCE (SHRI N. KANUNGO): (a) Government is not aware of shortage of Banaras Saris for exports.

(b) Liberal financial assistance is being given by the Central Government to the State Governments to develop production and marketing of handloom fabrics as a whole, including Banaras Saris.

### INDO-JAPANESE AGREEMENT ON THE PRICE OF IRON ORE

- 29. SHRI V. PRASAD RAO: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:
- (a) whether any agreement has been reached with Japan on the price of iron ore to be supplied to that country; and
- (b) if so, what are the details of the agreement?

THE MINISTER OF COMMERCE AND INDUSTRY (SHRI LAL BAHADUR): (a) Yes,

(b) The State Trading Corporation will supply in 1958-59 (from "1st August, 1958 up to June 1959) in all 1'6 million tons of iron ore from all the ports of India. It will not be in the business interest of the Corporation to disclose other details of the contract.

### BONUS TO SARDARS AND MUNSHI OP **DEOPARA TEA ESTATE**

- 30. SHRI T. BODRA: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:
- (a) whether the Sardars and Munshi working in the Deopara Tea Estate, District Jalpaiguri, (West Bengal) have been paid any bonus for the years 1955 and 1956; and
- (b) if the reply to part (a) above be in the negative, the reasons therefor?

THE DEPUTY MINISTER OF LABOUR (SHRI ABID ALI): (a) and (b). The required information has been called for from the Government of West Bengal and will be laid on the Table of the House as soon as received.

# इंग्लिस्तान में क्यडे के तथा ग्रन्य कारखानों में भारतीयों भा काम पर लगाया जाना

३१. श्री नवाब सिंह चौहान : क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि:

- (क) इस समय इंग्लिस्तान में कपड़े के तथा भ्रन्य कारखानों में काम पाने के लिये कितने भारतीय मौजूद हैं श्रौर उनमें से कितने काम पर लगे हुए हैं श्रीर कितने बेकार हैं ; 🖟 🧸 🤼 🔭 🙃
- (स) क्या सरकार उन्हें वापस बुलाने का विचार रखती है ; भ्रोर .... ....

(ग) ऐसे लोगों को भारत से इंग्लिस्तान जाने से रोकने के लिये सरकार द्वारा क्या कार्यवाही की गई है ?

## f [EMPLOYMENT OF INDIANJ^TEXTTLE MILLS AND OTHER FACTORIES m THE UNITED KINGDOM

- 31. SHRI NAWAB SINGH CHAU-HAN: Will the PRIME MINISTER be pleased to state:
- (a) the number of Indians at present in the United Kingdom who are there to seek employment in textile mills and other factories and out of them how many are employed and how many are unemployed;
- (b) whether Government propose to call them back; and
- (c) what steps Government have taken to prevent such persons from going to the United Kingdom from India?]

प्रधान मंत्री तथा वैदेशिक कार्य मंत्री (श्री जवाहरलाल नेहरू) : (क) युनाइ-टेड किंगडम में ग्राजकल लगभग १,७०,००० भारतीय राष्ट्रिक (नेशनल्स) हैं, जिनमें से, यह पता चला है कि ग्राघे से कुछ ज्यादा लोग कारखानों में काम करते हैं। यह कहना मुमकिन नहीं है कि इनमें से कितने लोग बेरोज-गार हैं, क्योंकि युनाइटेड किंगडम में भारतीय राष्ट्रिकों की बेरोजगारी के बारे में आंकड़े नहीं रखे जाते ।

- (ख) जी, नहीं।
- (ग) युनाइटेड किंगडम के लिये सिर्फ उन लोगों को पासपोर्ट दिये जाते हैं, जो यह साबित कर सकें कि वे किसी वाजिब काम से वहां जाना चाहते हैं, जैसे, इलाज कराने, उच्च शिक्षा प्राप्त करने ग्रौर सैर करने । साथ ही यह भी कि वे ग्रच्छे पढ़े-लिखे हैं और उनकी माली हालत ग्रच्छी है। इन नियमों का पक्की तरह से पालन किया जाला है और नियंत्रण को मजबूत रखने की

<sup>†[ ]</sup> English translation.